

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

E.A. No. 17 of 2026

IN

O.A. No. 508 of 2023

IN THE MATTER OF:

GAURI MAULEKHI

AND ANOTHER

...APPLICANT(S)

VERSUS

DELHI DEVELOPMENT AUTHORITY

AND OTHERS

...RESPONDENT(S)

NDOH: 15.07.2026

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RESPONDENT No.1/DDA

THROUGH



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Enrol.No.D/1154/2008

Place: New Delhi
Dated: 11.07.2026

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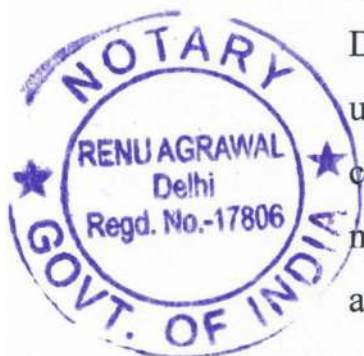
DELHI DEVELOPMENT AUTHORITY
AND OTHERS

...RESPONDENT(S)

**AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT
NO.1, DELHI DEVELOPMENT AUTHORITY.**

I, Amit Singh, S/o V.K. Singh, aged about 43 years, presently posted as Dy. Dir., Horticulture Division-9, Delhi Development Authority, having my office at Vivek Vihar, Delhi-110095, do hereby solemnly affirm and declare as under:

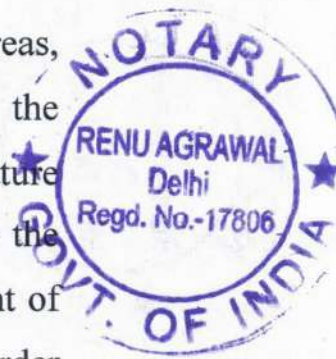
1. That I am duly authorised and competent to affirm the present Affidavit on behalf of the Respondent No. 1/Delhi Development Authority ("DDA"), which has been prepared under my instructions. I am fully conversant with the facts and circumstances of the present case on the basis of the records maintained in the office to enable me to file the present affidavit in reply on behalf of the answering Respondent.
2. The above Execution Application is filed seeking, *inter alia*, directions to the Respondents to comply with the Order dated 19.04.2024 passed by this Hon'ble Tribunal in Original



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Application No. 508 of 2023 and to take immediate and time-bound action against the illegal and polluting dairy units operating along the floodplains of River Yamuna in Delhi and file a detailed Action Taken Report (ATR) in respect thereof.

3. At the very outset, the answering Respondent denies each and every averment, allegation, contention and/or ground, raised under the Application, which is contrary to what is stated herein and also the documents placed on record. It is submitted that none of the allegations in the Application shall be deemed to be admitted by the DDA on the ground of non-traverse.
4. At the further outset, it is respectfully submitted that in terms of the Order dated 19.04.2024 passed by this Hon'ble Tribunal in Original Application No. 508 of 2023, the answering Respondent has taken necessary action to remove encroachments in Mayur Nature Park located in the Yamuna floodplain, wherever permissible, and continues to do so from time to time. In fact, wide ranging action is being undertaken by the DDA, throughout the flood plains of the Yamuna River against various encroachments, and DDA remains committed to ensure the flood plains are made free from all encroachments.
5. It may be relevant to mention here that some of the areas, photographs of which have been relied upon under the Execution Application, do not fall within the Mayur Nature Park, as sought to be alleged. The said areas fall within the jurisdiction of the Public Works Department, Government of National Capital Territory of Delhi ("GNCTD"). The Order dated 19.04.2024, enforcement of which is sought under the



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present proceedings, relates to specific areas falling under the Mayur Nature Park, as detailed under the report of the Joint Committee constituted under the Original Application No.508 of 2023, and also exclude areas which are subject matter of litigation before the Hon'ble Delhi High Court.

6. It is further submitted that, being the land-owning agency, the answering Respondent has already demolished all illegal dairy operations/dairy farms and cattle sheds situated in Mayur Nature Park. At present, there is no illegal dairy operation/dairy farm and cattle sheds in the Mayur Nature Park area falling under the jurisdiction of the answering Respondent.
7. It is further submitted that in terms of the Order dated 19.04.2024, the answering Respondent is maintaining regular vigilance over the area in question. Round-the-clock security guards have been deployed by the office of the Executive Engineer, HCD-9, DDA (Seedbed Park, School Block, Shakarpur, Delhi-110092), in order to keep a continuous watch and ward at the area in question.
8. In view of the aforesaid, the answering Respondent is refraining from filing a para-wise reply to the above Application. The answering Respondent, however, craves leave and liberty of this Hon'ble Tribunal to file a further detailed Affidavit, if so deemed necessary and directed by this Hon'ble Tribunal.
9. It is submitted that the answering Respondent has been continuously taking action for the removal of encroachments,

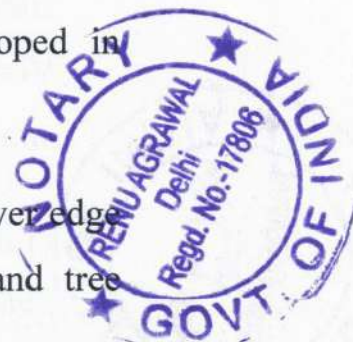


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including encroachment removal/demolition drives. It is being ensured that no illegal activities, including the operation of dairy farms, take place in the Mayur Nature Park area of the Yamuna floodplain. A copy of the comprehensive Status Report dated 23.08.2025 (updated from time to time) on the demolitions, encroachment clearance, protection and restoration measures taken by the DDA with respect to the Mayur Nature Park, Yamuna floodplain area, is annexed hereto as **Annexure "R-1"**. The said Report highlights two persistent challenges being faced towards the removal of encroachments. Firstly, the vast areas which remain under litigation and secondly the encroachments and illegal dumping from privately owned lands which require intervention from higher authorities.

10. It is further submitted that the answering Respondent is undertaking restoration and rejuvenation works along the entire 22 KM urban stretch of the Yamuna River floodplains extending from Wazirabad Barrage to Okhla Barrage. The said restoration and rejuvenation work has been divided into ten projects with a cumulative area of 1503.28 hectares. One of these ten projects is at Mayur Nature Park with an area of 397.75 hectares. The said project is being developed in accordance with three defined zones:

- a) Buffer Zone – A 300–500 m strip along the river edge to be developed with native grass species and tree plantations, integrated with walking trails.
- b) Ecological Zone – Deepening of existing depressions to facilitate seasonal floodwater catchment, converting into natural water bodies.



- c) Public Open Spaces – Active public use areas including entrance plazas, seating zones, yoga and fitness areas, and landscaped lawns.

11. The scope of Phase I of the project of restoration and rejuvenation at Mayur Nature Park includes:

- a) Site clearance and development.
- b) Formation of moorum pathways with kerbstone edges.
- c) Development of water bodies.

12. It is submitted that the demolition drive carried out on 28.07.2025 specifically targeted unauthorised cattle sheds and dairy units on the Yamuna floodplain. The answering Respondent issued letters addressed to the Animal Husbandry and the Veterinary Services, Municipal Corporation of Delhi, on 26.07.2025, requesting them to provide support and cooperation in clearing the unauthorised cattle impounded from the Mayur Nature Park area during the demolition drive on 28.07.2025. A copy of the demolition report for the demolition carried out on 28.07.2025, along with photographs taken during the said demolition, are annexed hereto as **Annexure “R-2” (Colly)**. Copies of letters dated 26.07.2025 addressed by the DDA to the Animal Husbandry and the Veterinary Services, Municipal Corporation of Delhi, are annexed hereto as **Annexure “R-3” (Colly)**.



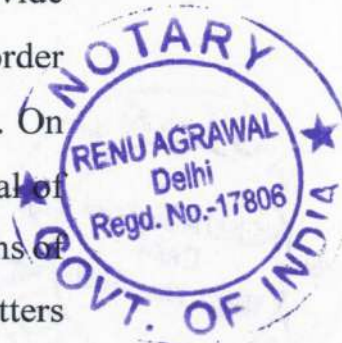
13. Furthermore, DDA recently carried out an encroachment removal drive on 14.05.2026 and 15.05.2026 for the removal of encroachment from DDA's land near Pusta 1 Road, Mayur Vihar Phase-1 to DND Flyway. Thereafter, an encroachment removal drive was also scheduled by the DDA on 18.05.2026

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and 19.05.2026 for the removal of encroachment from DDA's land near Pusta Road, Mayur Vihar Phase-1 to NH-24. The answering Respondent, vide letters dated 08.05.2026, requested the concerned Deputy Commissioner of Police to provide police protection and assistance for maintaining law and order during the aforementioned encroachment removal drives. Copies of letters dated 08.05.2026 addressed by the DDA to the concerned Deputy Commissioner of Police are annexed hereto as **Annexure "R-4" (Colly)**.

14. It is submitted that during the encroachment removal drive on 14.05.2026 and 15.05.2026, Jhuggies, Cricket Ground and Agricultural activities were cleared from multiple pockets at Mayur Nature Park. However, the encroachment removal drive scheduled for 18.05.2026 and 19.05.2026 could not be carried out due to the unavailability of the police force. Photographs taken during the encroachment removal drive on 14.05.2026 and 15.05.2026 are annexed hereto as **Annexure "R-5" (Colly)**.

15. The encroachment removal drive was subsequently rescheduled for 06.07.2026, 07.07.2026 and 08.07.2026. The answering Respondent, vide letter dated 02.07.2026, requested the concerned Deputy Commissioner of Police to provide police protection and assistance for maintaining law and order during the aforementioned encroachment removal drives. On 06.07.2026, the answering Respondent carried out removal of cattle/temporary sheds which had re-encroached on portions of land which had been cleared in earlier drives. Copies of letters dated 02.07.2026 addressed by the DDA to the concerned Deputy Commissioner of Police are annexed hereto as



(Signature)

Annexure "R-6" (Colly). Photographs taken during the encroachment removal drive on 06.07.2026 are annexed hereto as **Annexure "R-7" (Colly).**

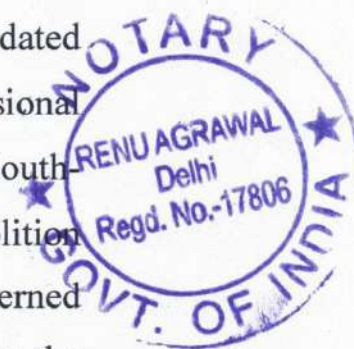
16. To prevent the recurrence of the illegal encroachment and to protect the land under the jurisdiction of the answering Respondent, the DDA has commenced the work of fencing the said land. However, the work of fencing is getting delayed due to repeated hindrances and obstructions being created by certain private persons/local occupants at various stretches, particularly at the locations where fencing work is being carried out between Government land and adjoining private/de-notified land parcels. Photographs showing the work of fencing are annexed hereto as **Annexure "R-8" (Colly).**

17. The answering Respondent filed a complaint dated 08.05.2026 addressed to the Station House Officer, Pandav Nagar, requesting registration of an FIR against an individual for obstructing the work of fencing, threatening DDA officials, causing loss to government work and creating a nuisance at a government site. The answering Respondent also issued letters dated 11.05.2026, 09.06.2026, and 17.06.2026 addressed to the concerned Police Authorities, requesting police protection during the execution of fencing work in order to maintain law & order and to ensure timely completion of the fencing work. Copies of the complaint dated 08.05.2026 and letters dated 11.05.2026, 09.06.2026, and 17.06.2026 addressed by the DDA to the concerned Police Authorities are annexed hereto as **Annexure "R-9" (Colly).**



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18. It may be pertinent to mention herein that the demolition action could not be taken in the Nangli Razapur Village area, due to the pendency of the Writ Petition before the Hon'ble High Court of Delhi, bearing W.P. (C.) No. 3600 of 2025, titled "*Sh. Jodha Singh & Others. VS. Government of NCT of Delhi, through Chief Secretary & Others*".
19. In addition to the above-mentioned, no demolition action can be taken on de-notified/private land, as the same does not fall under the jurisdiction of DDA. It is submitted that illegal activities of dairy operations may still exist on private land/de-notified land. It is further submitted that the above-mentioned private land/de-notified land comes under the jurisdiction of the District Magistrate, East and District Magistrate, South-East, therefore, the intervention of both District Magistrate offices is required for the removal of any illegal dairy unit and to remove cattle from the de-notified land.
20. It is submitted that upon noticing illegal construction and borewell in the private land within the Mayur Nature Park, the answering Respondent issued a letter dated 30.05.2025 to the concerned District Magistrate, requesting action against such illegal construction and borewell in the said area. In addition thereto, the answering Respondent issued letters dated 26.07.2025 and 15.09.2025, addressed to the Sub-Divisional Magistrate, Mayur Vihar, and the District Magistrate, South-East, respectively, requesting intervention and demolition action at the de-notified/private land, by the concerned authority. However, no response has been received from the concerned Authorities. Copies of the letters dated 30.05.2025, 26.07.2025 and 15.09.2025 addressed by the DDA to the



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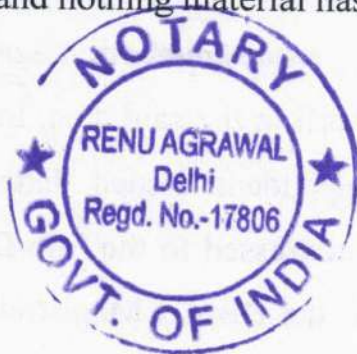
concerned Sub-Divisional Magistrate and District Magistrates, are annexed hereto as **Annexure "R-10"** (Colly).

21. In view of the aforesaid facts and circumstances, the answering Respondent respectfully submits that the directions passed under the Order dated 19.04.2024 have been duly complied with in as much as the answering Respondent is keeping regular vigilance on encroachments and continuous efforts are being made for removal of any encroachment at Mayur Nature Park upon identification.

22. The above information and documents are submitted accordingly.

VERIFICATION:

Verified at Delhi on this 09 day of July, 2026 that the contents of the above Affidavit are true and correct to my knowledge based on the records of the Delhi Development Authority. No part of it is false, and nothing material has been concealed therefrom.



09 JUL 2026

Amit Singh
DEPONENT 09/7/26
AMIT SINGH
Dy. Director
Hort. Div. No.-9
DDA, Vivek Vihar, Delhi-93

Amit Singh
DEPONENT 09/7/26
AMIT SINGH
Dy. Director
Hort. Div. No.-9
DDA, Vivek Vihar, Delhi

ATTESTED
[Signature]
NOTARY PUBLIC
DELHI (INDIA)

Annexure "R-1"



**DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
HORTICULTURE CIVIL DIVISION-9
SCHOOL BLOCK, SHAKARPUR, DELHI- 110092**



Comprehensive Status Report on Demolition, Encroachment Clearance & Protection and Restoration Measures at Mayur Nature Park (MNP) Yamuna Flood Plain (Khadar Area)

Subject: Status of Protection, Demolition, and Clearance Activities at Mayur Nature Park (Yamuna Flood plain Area)

1. Background & Context

Mayur Nature Park (MNP) is a critical part of DDA's **Yamuna Flood plain Restoration and Rejuvenation**, located on the Eastern Bank of River Yamuna. The total area of Land Parcel is **519.25 hectares (1283.09 acres)**, out of which:

- **Project Area:** 371.62 Ha (918.29 acres)
- **De-notified/Private Land:** 119.63 Ha (295.61 acres)
- **Land-Owning Department:** Horticulture Department, HD-9
- **Demolition & Watch-Ward Responsibility:** Horticulture Civil Division (HCD-9)



Red line- Depicts the private land inside the Mayur nature Park.

Yellow line- Depicts the boundary of Mayur Nature Park

MNP has historically been vulnerable to encroachments, illegal construction, and unauthorized land use. The main challenges include:

- **Mixed land ownership** (DDA + UP Govt. + private)
- **Court cases** (Notably W.P.(C) 3600/2025 regarding Nangli Razapur)
- **Recurring dumping of malba and garbage**
- **Presence of livestock** (over 500 cattle)
- **Lack of permanent fencing and access control (the same has been started)**

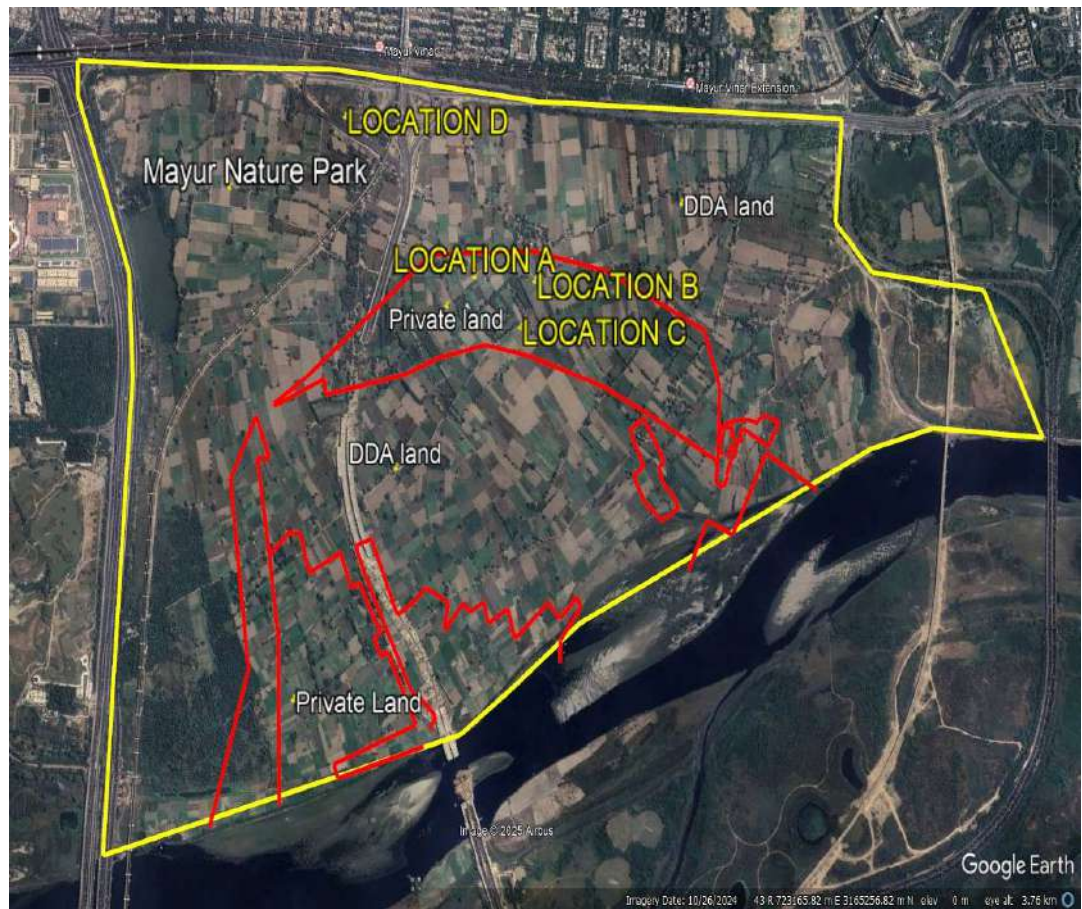
2. Summary of Demolition Activities Undertaken

Date	Area/Location	Type of Encroachment	Status
24.06.2024	~10 acres	Unauthorized Cricket Ground	Demolished
05.07.2024– 22.07.2024	~963.70 acres	Jhuggies (6000), Cattle Sheds (200), Nurseries (20), Borewells (40)	Cleared
30.12.2024	0.89 acres	Unauthorized Cultivation	Cleared
22.04.2025– 25.04.2025	Various	Jhuggies, Borewells, Nurseries	Cleared
14.05.2025– 16.05.2025	Various	Illegal Agricultural Land	Cleared
20.05.2025	Specific Area	Illegal Kabristan	Cleared
22.05.2025– 23.05.2025	Various	Borewells, Nurseries	Cleared
June 2025	Multiple Pockets	Agricultural Activities	Cleared
18.07.2025	Various	Jhuggies, Borewells, Nurseries	Cleared
21.07.2025	Various	Jhuggies, Borewells	Cleared
28.07.2025	Various	Cattle shade	Cleared
25.10.2025	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
30.10.2025	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
17.02.2026	Multiple Pockets	Unauthorized Cricket Ground	Demolished

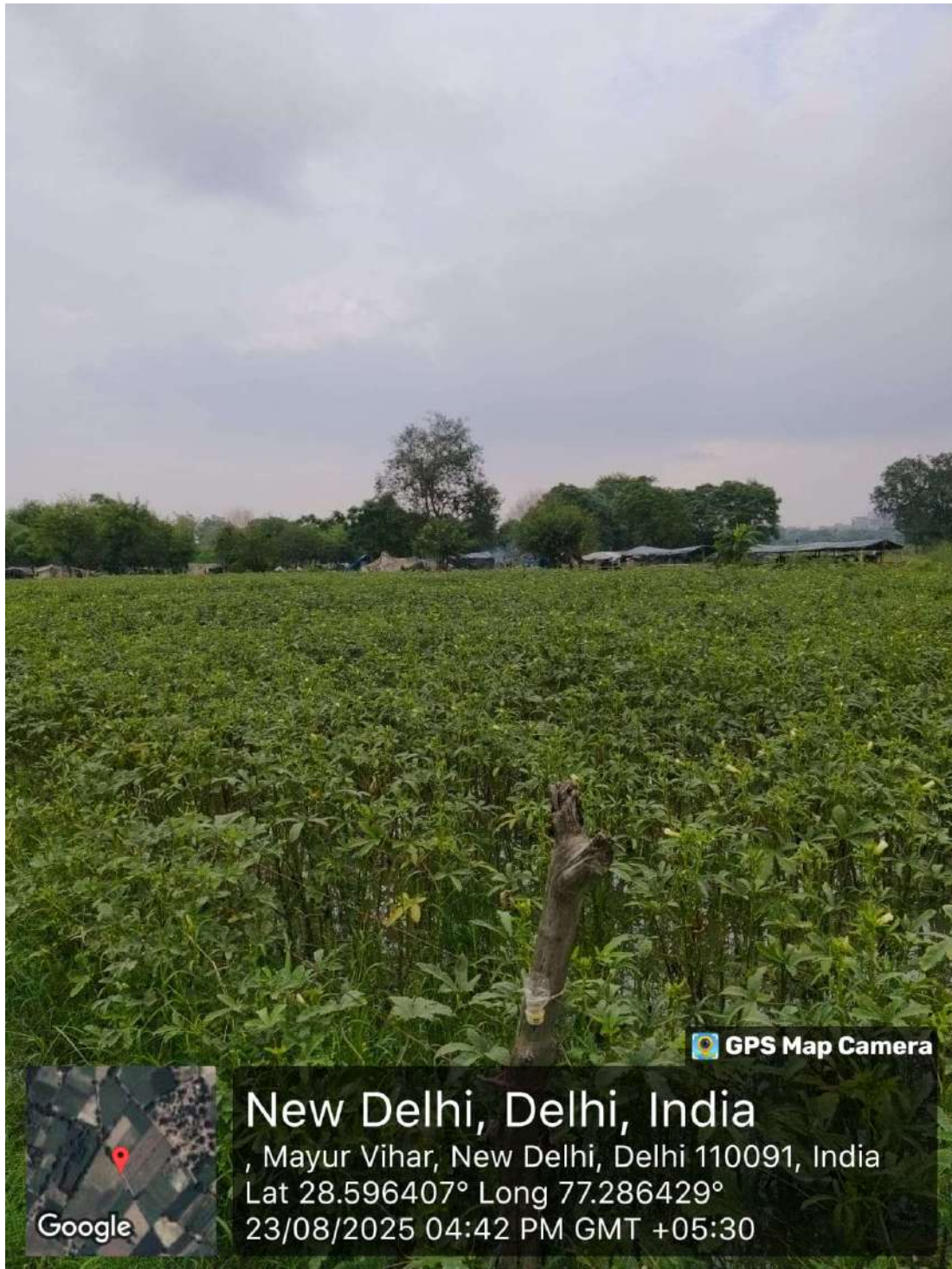
Date	Area/Location	Type of Encroachment	Status
18.02.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
09.03.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
10.03.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
11.03.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
12.03.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
17.04.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
18.04.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
14.05.2026	Multiple Pockets	Jhuggies, cricket ground & Agricultural Activities	Cleared
15.05.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
19.05.2026	Multiple pockets	Could not be carried out due to non availability of police force	

Note:

- **Demolition NOT carried out in Nangli Razapur due to Hon'ble High Court stay order (W.P.(C) 3600/2025).**
- From the recent site visits, it is observed that demolition activities have been successfully executed across several areas of Mayur Nature Park. However, a recurring challenge persists wherein encroachers and unauthorized occupants, after removal, are relocating to adjoining private land parcels and litigation-affected areas, only to return later to DDA land. This cycle is undermining the effectiveness of clearance drives. Photographs depicting this situation are enclosed for reference.
- Four GPS pictures are enclosed for understanding real scenario at site. The all four picture are tagged on google earth for reference.



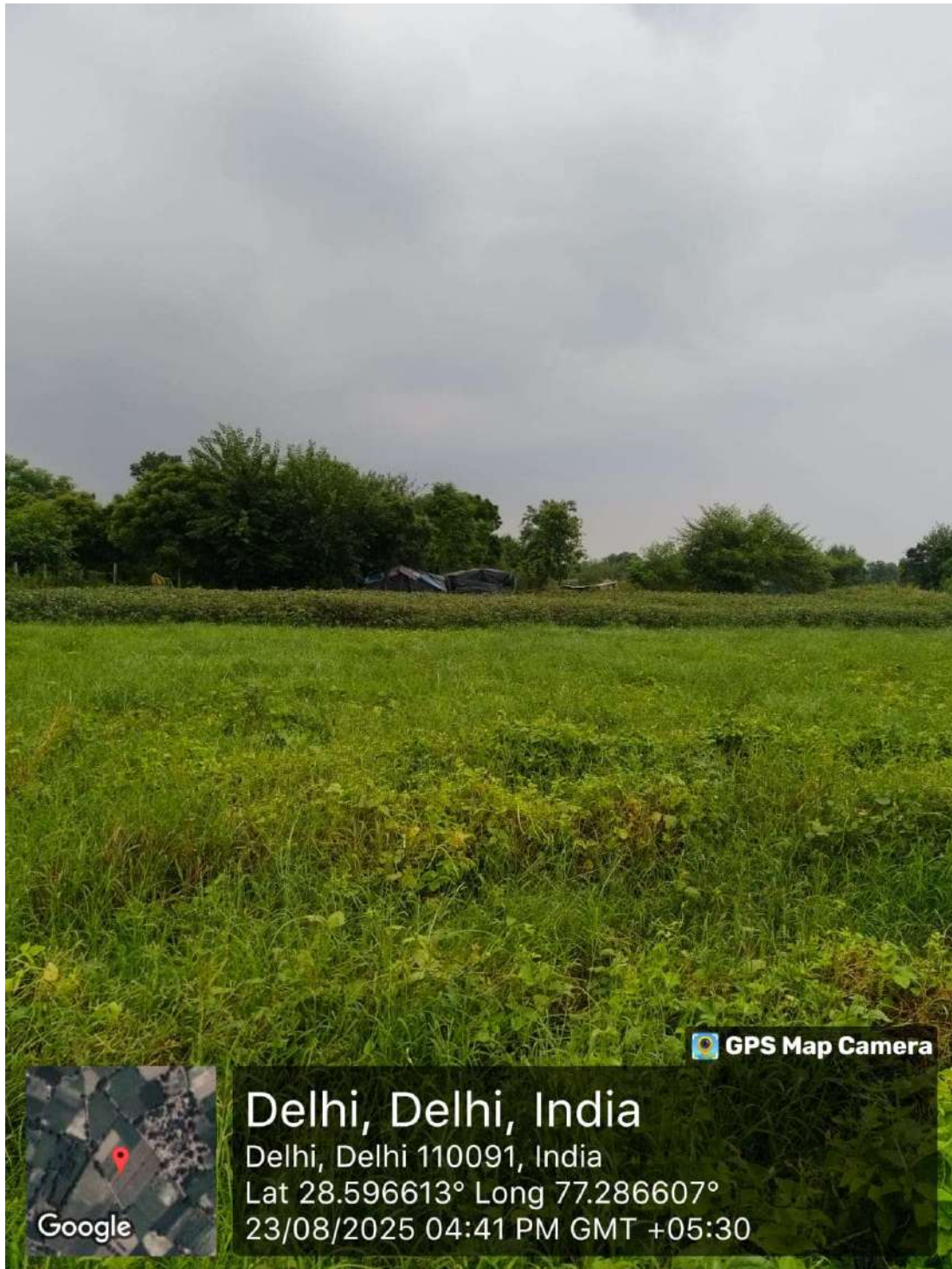
Location A: private land



Location B: private land and DDA land border.



Location C: private Land



Location D: picture taken from Highway. (DDA land)



By the above pictures it is evident that encroachment mainly persist in private land. Government/dda land is vulnerable to encroachment between private and government land. The fencing work has been started by DDA. However the private land / denotified land comes under the jurisdiction of DM East & DM South-East hence intervention of both the DM office is required to clear encroachment and remove cattles and prevent further encroachment in de-notified land.

3. Malba & Garbage Clearance Status

- **Malba Cleared:** ~3881.25 MT
- **Garbage Cleared:** ~3837.74 MT
- **Trucks Deployed:** ~220 (30.06.2025)

Challenges

- Mixed debris (C&D waste, wooden logs, plastics, agricultural waste) complicates segregation.
- MCD plants only accept **clean segregated malba**, requiring additional handling at site.
- Some areas still have **multi-layered malba** dumped over years—full quantity assessment will only be possible during restoration.

4. Status of Cattle Issue

- More than **500 cattle** present.
- Despite repeated communications to:
 - **Deputy Directors (DS Dept), MCD – Central & South Zones**
 - **Director, Animal Husbandry Department (GNCTD)**
- Only **11 cattle removed**; remaining animals continue to damage newly cleared land.

5. Fencing and Access Control

- **Fencing Estimate:** Fencing Estimate has been awarded vide letter No. F2(15)/2025-26/A/C/HCD-9/DDA/753 dt:29.10.2025 to M/s Azad Construction Co.
- **Status:** Work is under progress.
- **Impact of Delay:**
 - Persistent movement from unauthorised entry and private lands
- **Present Status:** Closure of all 12 entry points, and making single authorized entry gate at Pusta Road (Mayur Vihar side).
- Details of Unauthorized Entry Points:
 - Entry 1 – Chilla-1 DND
 - Entry 2 – Chilla-2 Point
 - Entry 3 – Bandh Road next to Chilla-2
 - Entry 4 – Before Pusta Road Point
 - Entry 5 – Near Tiranga
 - Entry 6 – Near Metro Line
 - Entry 7 – Pusta-1 Road
 - Entry 8 – PWD Road near Nursery
 - Entry 9 – Bandh Road near PWD & Nursery
 - Entry 10 – Near NH-24
 - Entry 11 – Near Jal Board NH-24
 - Entry 12 – NH-24 Point

Presently, action is being taken for closure of all 12 unauthorized entry points in the Mayur Nature Park/Yamuna Floodplain area through installation of crash barriers, barricading and fencing works at vulnerable locations. The fencing work at these entry points is under progress in order to regulate access and restrict unauthorized movement into the floodplain area.

The closure of these unauthorized entries will help in preventing fresh encroachments, illegal dumping of malba/garbage, unauthorized cultivation, cattle movement and illegal borewell activities, besides ensuring protection and proper demarcation of Government land in the Yamuna Floodplain area.

Hindrance in fencing work: it is submitted that the fencing work in the area is presently under progress; however, repeated hindrances and obstruction are being created by certain private persons/local occupants at various stretches, particularly at locations where fencing is proposed between Government land and adjoining private/de-notified land parcels. Due to such resistance,

execution of fencing work is getting affected at certain pockets. In this regard, letters requesting police protection/assistance have already been issued to the concerned Police Authorities for maintaining law & order and for ensuring smooth execution of fencing work.

It is further submitted that simultaneous demolition and encroachment removal drives are also being carried out continuously in the adjoining areas so that the fencing work may be completed at the earliest and the reclaimed Government land may be secured from re-encroachment. The demolition activities are being undertaken in coordination with local police and other concerned departments to remove illegal jhuggies, temporary structures, cultivation activities, cricket grounds, nurseries and unauthorized borewells from Yamuna Floodplain areas.

6. Court Cases & Constraints

- Major chunk of MNP land in **Nangli Razapur** is under **Hon'ble High Court stay**; no demolition permitted there.



Green boundary- Depicts the court stay in DDA land/nangli Razapur village of MNP.

- Private land under DM jurisdiction still hosts illegal activities; despite continuous follow-up, **DM East & DM South-East have not acted.**
- These areas require **higher-level intervention.**

7. Joint Site Inspections

- Carried out with **DJB, DPCC, CPCB, CHWA, SDM staff, DDA officials (HCD-9 & HD-9).**
- Illegal borewells and encroachments were identified and cleared where permissible and the same was acknowledged by the officers of above mentioned dept. (Report enclosed).

8. Bore Wells operating in private

- It is respectfully submitted that at various locations within Mayur Nature Park, high-capacity borewells are operating in de-notified/private land parcels. These private lands are being accessed through passages/routes passing from adjoining Government land, as reflected in the demarcation map/site records. During site inspections, continuous movement of water tankers and systematic extraction of groundwater through heavy/high-power borewells has been observed in these areas.
- In this regard, correspondence has already been made by this office with DJB, DM Office and other concerned authorities for necessary action. Further, DJB vide its reply has informed that renewal of NOC/permission for such borewells is under consideration.
- Since the borewells are situated in private/de-notified land, action regarding demolition/removal falls within the jurisdiction of DM Office and other State Authorities. Accordingly, the matter has already been intimated to the concerned authorities for taking necessary action to regulate and prevent unauthorized groundwater extraction in the Yamuna Floodplain area.

9. Key Issues Needing Immediate Action

- Persistent encroachment on **private land and de-notified pockets** – needs **State/DM-level intervention**.
- Resolution of **court cases** to proceed with full restoration.

10. Restoration work Status on DDA land :

Civil, Electrical and Horticulture estimates for restoration works have been submitted for Financial Concurrence (FC) and Administrative Approval & Expenditure Sanction (A/A & E/S).

11. Concluding Submission

The division has been making continuous, on-ground efforts with available resources under challenging circumstances. However:

- Large parts of the site remain vulnerable due to court restrictions.
- Encroachments and illegal dumping from private lands require **immediate intervention by higher authorities and coordination with DM offices**.

Reference Letters:

- Dy. Director (VS) Office: F5(Demolition)/2024-25-HCD-9/DDA/493 dt. 05.08.2025
- Animal Husbandry Dept.: F5(Demolition)/2024-25-HCD-9/DDA/469 dt. 26.07.2025
- SDM Office: F5(Demolition)/2024-25-HCD-9/DDA/471 dt. 26.07.2025
- Dy. Director (VS) Office: F5(Demolition)/2024-25-HCD-9/DDA/470 dt. 26.07.2025
- DM South East: F2(06)/Misc./HCC-3/DDA/2025-26/144 dt. 15.09.2025

- UP irrigation: DO No.PS/VC/DDA/2025/60 dt:08/08/2025
- DJB/EE(C)-02/2025/4706 dated 06.10.2025
- F5(Demolition)/2025-26/HCD-9/DDA/628 dated 19.05.2026
- F5(15)/2025-26/AE-V/HCD9/DDA/595 Dt:11.05.2026
- F5(15)/2025-26/AE-V/HCD9/DDA/596 Dt:11.05.2026
- F5(Demolition)/2024-25/HCD-9/DDA/589 dated 08.05.2026
- F5(Demolition)/2024-25/HCD-9/DDA/590 dated 08.05.2026
- FIR against Sh. Narender Kumar:F5(15)/2025-26/AE-V/HCD9/DDA/588 Dt:08.05.2026

Demolition Report

Subject: Demolition of Illegal Structures/ encroachment in Yamuna Flood Plain Area as per the Directions of Hon'ble High Court and NGT.

The demolition program carried out in the Yamuna Flood Plain area on 28/07/2025. The demolition drive was executed under the directives of the Hon'ble High Court and the National Green Tribunal (NGT). The aim was to reclaim illegally occupied Govt. land and remove unauthorized encroachments and structures of cattle sheds existed in the Mayur Nature Park and Hindon Sarovar area (YFP) to ensure the protection and restoration of the Yamuna Flood Plain ecosystem.

Demolition Program Details

Dates: 28/07/2025

Location: Mayur Nature Park and Hindon Sarovar, Yamuna Flood Plain

Authorities Involved:

- Delhi Development Authority (DDA)
- Delhi Police
- MCD

DDA carried out a systematic demolition program on 28.07.2025. Heavy machinery were used to dismantle structures. The main focus of the demolition drive was the removal of cattle sheds near DND Flyway. All cattle sheds on DDA land near DND Flyway has been removed.

- Cattle sheds demolished : 10 nos
- Cattle Impounded : 11 nos

The demolition was conducted smoothly due to effective coordination between DDA, MCD and Delhi Police. The demolition program was successfully executed as per the directives of the Hon'ble High Court and NGT.

During the demolition drive following officers were present:

1. Mukesh Bhakhar (AE/HCD-9)
2. Pradeep Maurya (AD/HD-9)
3. Raghvendra (AE/HCD-9)
4. Aayush (JE/HCD-9)
5. Navdeep (SO/HD-9)

Mukesh

AE/HCD-9





187

25



 **GPS Map**
Camera Lite

16/85, East, New Friends Colony, New Delhi, Delhi, 110065, India

Latitude

28.5841287°

Longitude

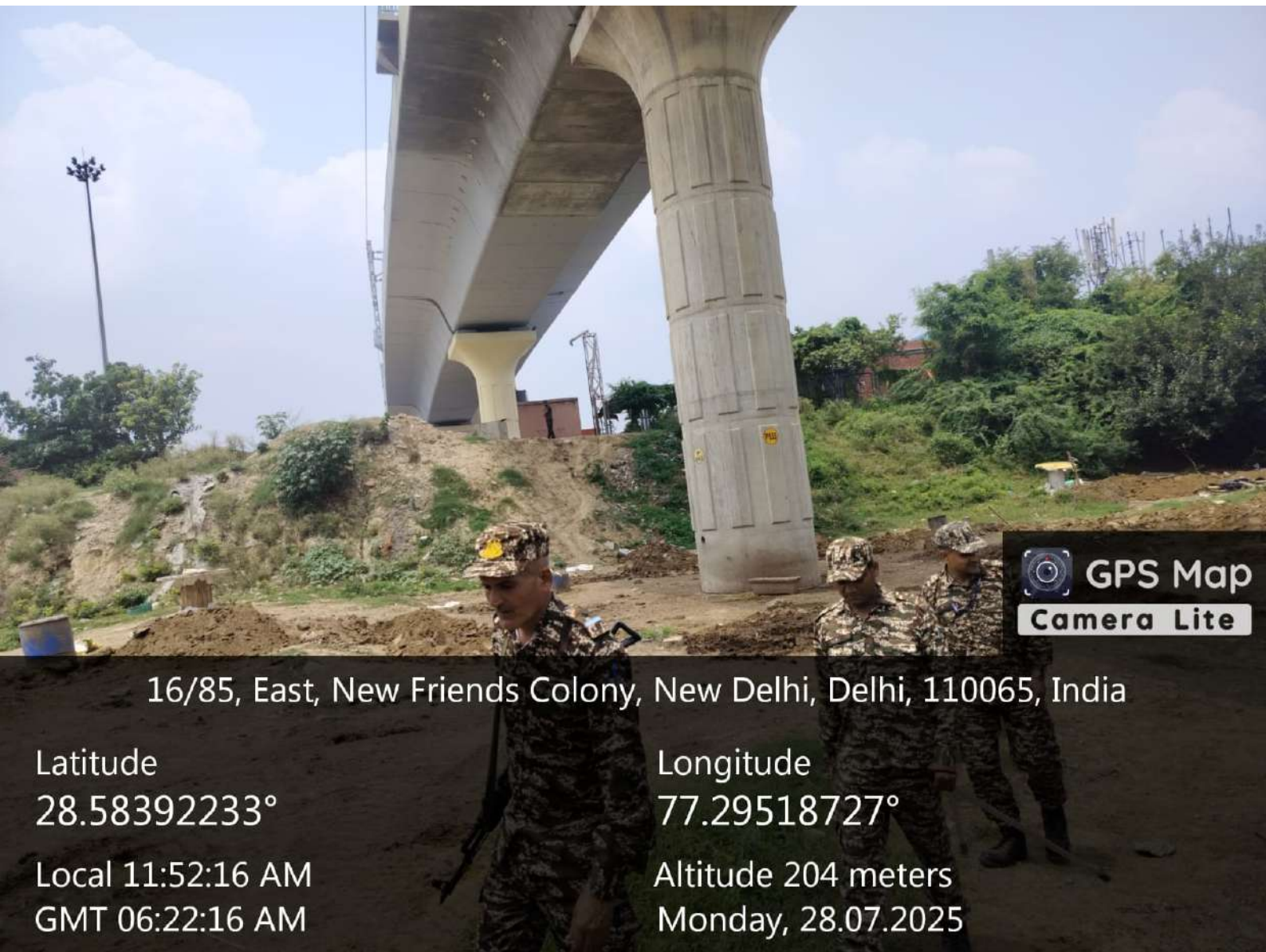
77.2944598°

Local 11:40:05 AM

GMT 06:10:05 AM

Altitude 204 meters

Monday, 28.07.2025



 **GPS Map**
Camera Lite

16/85, East, New Friends Colony, New Delhi, Delhi, 110065, India

Latitude

28.58392233°

Longitude

77.29518727°

Local 11:52:16 AM

GMT 06:22:16 AM

Altitude 204 meters

Monday, 28.07.2025



GPS Map
Camera Lite

16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110065,
India

Latitude

28.58610667°

Local 10:41:30 AM

GMT 05:11:30 AM

Longitude

77.2934101°

Altitude 205 meters

Monday, 28.07.2025

190

28



16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110065,
India

Latitude

28.58614812°

Local 10:43:54 AM

GMT 05:13:54 AM

Longitude

77.29364305°

Altitude 205 meters

Monday, 28.07.2025



 **GPS Map**
Camera Lite

16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110065,
India

Latitude

28.58614045°

Local 10:42:41 AM

GMT 05:12:41 AM

Longitude

77.29348258°

Altitude 205 meters

Monday, 28.07.2025

Annexure "R-3" (Colly)

OFFICE OF THE EXECUTIVE ENGINEER
HORTICULTURE CIVIL DIVISION - 9
SEED BED PARK, SCHOOL BLOCK
SHAKARPUR, DELHI- 110092

No. FS (Demolition)/2024-25/HCD-9/DDA/469

Dt: 26/07/2025

To,
Director Animal Husbandary,
Tis Hazari, Zorawar Singh Marg,
Delhi.

Subject: Request for Support in Accommodating Cattle Picked from Yamuna Floodplain Area during Scheduled Demolition Drive at Mayur Nature Park (MNP)

Ref: 1) D-559/DD(VS)/CNZ/2025 dt:21.07.2025
2) F(1)Misc./2024-25/HD-IX/DDA/445 dt:23.07.2025

Respected Sir/Madam,

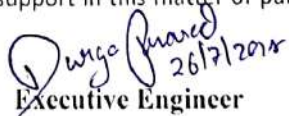
This is to humbly bring to your kind attention that the Delhi Development Authority (DDA), is actively engaged in restoring the Yamuna floodplain area under the ongoing Yamuna Floodplain Rejuvenation Project, in line with the directions of the Hon'ble National Green Tribunal (NGT).

As part of this initiative, multiple demolition drives have been carried out to remove unauthorized jhuggies, illegal cattle sheds/dairy units, nurseries, and other encroachments from Mayur Nature Park (MNP). The next phase of this demolition drive—specifically targeting unauthorized cattle sheds/dairy units—is scheduled for 28.07.2025.

During a recent telephonic conversation with Sh. Praveen Jhamb, Deputy Director (Veterinary Services), Shahdara South Zone, MCD, it was informed that the existing Gaushalas under the jurisdiction of MCD are currently filled to their maximum capacity. It was also understood from communication by the MCD's Directorate of Veterinary Services that removal and impounding of stray cattle has been suspended across all zones due to unavailability of space in Gaushalas.

In light of the above, it is earnestly requested that your esteemed department may kindly consider accommodating stray/unauthorized cattle picked up from the Yamuna floodplain (MNP area) as a special case, in the interest of protecting this ecologically sensitive zone and in compliance with NGT guidelines.

The successful execution of this drive is critically dependent on the availability of space for relocating impounded cattle, and we look forward to your kind support in this matter of public and environmental importance.


Executive Engineer
Horticulture Civil Division-9/DDA
Email : eehd9dda@gmail.com

Copy to:-

1. PS to Hon'ble VC/DDA for kind information please.
2. PS to Pr. Commissioner (Hort)/DDA for kind information please.

3. CE/Hort/DDA for kind information please.
4. SE/HCC-3/DDA for kind information please.
5. Director (HC-3) for kind information please.
6. Director (LM-1) for kind information please.
7. Dy. Director, HD-9 for kind information please.
8. Dy. Director, LM/SEZ for kind information please.
9. Dy. Director, LM/Central for kind information please.
10. SDM, Mayur Vihar for kind information please.
11. Dy. Director (VS) Shahdara South Zone, MCD for kind information please.
12. Dy. Director (VS) Central Zone, MCD for kind information please.



Executive Engineer
Horticulture Civil Division-9/DDA

**OFFICE OF THE EXECUTIVE ENGINEER
HORTICULTURE CIVIL DIVISION - 9
SEED BED PARK, SCHOOL BLOCK
SHAKARPUR, DELHI- 110092**

No. F5 (Demolition)/2024-25/HCD-9/DDA/470

Di: 26/07/2025

To,
Dy. Director (VS),
Shahdara South Zone, 419, Udyog Sadan,
Patparganj, Indl. Area, Delhi - 110092
Email: ddvsshs@gmail.com

**Subject: Request for Cooperation in Clearing Unauthorized Cattle from Yamuna Floodplain Area
(Mayur Nature Park) – Demolition Scheduled on 28.07.2025**

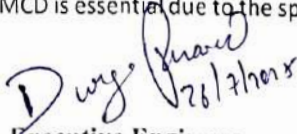
Ref: 1) D-559/DD(VS)/CNZ/2025 dt:21.07.2025
2) F(1)Misc./2024-25/HD-IX/DDA/445 dt:23.07.2025

Respected Sir/Madam,

With reference to your letter D-559/DD(VS)/CNZ/2025 dt:21.07.2025 : This is to inform that as part of the Yamuna floodplain restoration initiative, the HCD-9 division of DDA is undertaking sustained demolition and encroachment removal drives in the DDA land falling under Mayur Nature Park (MNP)-DDA land. As per the approved schedule, the next phase of demolition—specifically targeting illegal cattle sheds and dairy units—is planned for 28.07.2025 (Demolition letter has been already mailed to your good office).

In this regard, your kind cooperation is requested for deploying MCD veterinary/cattle-catching teams to assist in the removal of stray and unauthorized cattle from the Yamuna floodplain/MNP area during the said drive. Your support will be crucial to ensure the success and safety of the operation as well as compliance with NGT and DPCC norms.

You are kindly requested to coordinate with the undersigned for on-ground arrangements. Support from both South Zone and Central Zone VS departments of MCD is essential due to the spread of cattle activities across the adjoining areas.


Dy. Director

**Executive Engineer
Horticulture Civil Division-9/DDA
Email : eehd9dda@gmail.com**

Copy to:-

1. PS to Hon'ble VC/DDA for kind information please.
2. PS to Pr. Commissioner (Hort)/DDA for kind information please.
3. CE/Hort/DDA for kind information please.
4. SE/HCC-3/DDA for kind information please.
5. Director (HC-3) for kind information please.
6. Director (LM-1) for kind information please.
7. Dy. Director, HD-9 for kind information please.
8. Dy. Director, LM/SEZ for kind information please.

9. Dy. Director, LM/Central for kind information please.
10. SDM, Mayur Vihar for kind information please.
11. Dy. Director (VS) Central Zone, MCD for kind information please.



Executive Engineer
Horticulture Civil Division-9/DDA



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY
कार्यालय अधिशासी अभियंता / OFFICE OF EXECUTIVE ENGINEER
उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9
सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK
शकरपुर, दिल्ली-११००९२ / SHAKARPUR DELHI-110092
Mail id: eehcd9dda@gmail.com, durga.chaini55@dda.gov.in

34

Dated: 08/05/26

No.F5(Demolition)2024-25/HCD-9/DDA/589

To,

The Dy. Commissioner of Police
East District Office Complex,
6B, Gazipur Road, I.P. Extension
Patparganj, Delhi-110092
Email: dcp-east-dl@nic.in, dcp.east@delhipolice.gov.in

Subject :- Request to provide Police Assistance, Delhi Police and outer Police force to DDA staff for encroachment removal from DDA land near Pusta 1 Road, Mayur Vihar Phase-I to DND Flyway (Mayur Nature Park), Yamuna Flood Plain area.

Please refer above cited subject. In this regard, it is requested to provide Police assistance during removal of illegal Cricket ground, illegal Jhuggies, cultivation and other illegal activities in Yamuna Flood Plain area from DDA Land near Pusta 1 Road, Mayur Vihar Phase-I to DND Flyway (Mayur Nature Park), Yamuna Flood Plain area on 14.05.2026 & 15.05.2026. The Asstt. Engineer-V/HCD-9/DDA will be the incharge of encroachment removal programme and Asstt. Engineer-I & III /HCD-9/DDA will assist.

You are therefore requested to kindly provide sufficient number of Police force with outer force along with Ladies Police to DDA Staff in order to maintain the law and order situation during forthcoming encroachment removal programme. The meeting point will be at **Police Station Mayur Vihar, New Delhi at 09.30 AM on 14.05.2026 & 15.05.2026 respectively.**

Yours sincerely,

Durga Chaini
9/5/2026

Executive Engineer
Horticulture Civil Division-9/DDA
Email : eehcd9dda@gmail.com

Copy for kind information and necessary action to:-

1. P.S. to Hon'ble Vice Chairman /DDA for kind information.
2. P.S. to Pr. Commissioner (Hort.) DDA for kind information.
3. Chief Engineer (Hort.)/DDA for kind information.

P.T.O.

- 197
- 35
4. Commr.(LM)/DDA for kind information with request to direct concern officer to give status of land / joint site visit prior demolition programme fixed.
 5. Supdt. Engineer/HCC-3/DDA for kind information.
 6. Director(Hort.)SE/DDA for kind information with request to direct the concerned staff to confirm status of land with legal status positively before 2 days of demolition program as per SOP issued by Chief Engineer/EZ/DDA and attend the demolition programme positively.
 7. Director(LM-1) DDA for kind information and depute the concern staff to confirm the Legal Status.
 8. Dy. Director(Hort.)Div.-IX, DDA to identify the land and attend the demolition programme.
 9. Dy. Director/LM/SEZ to identify the land & give status of land before 2 days of demolition programme fixed as per SOP issued by Chief Engineer/EZ/DDA and also attend the demolition programme.
 10. Dy. Director/LM/Central to identify the land & give status of land before 2 days of demolition programme fixed as per SOP issued by Chief Engineer/EZ/DDA and also attend the demolition programme.
 11. ACP, Number 27, Trilok Puri Road, Blcok-22, Part-2, Mayur Vihar, New Delhi-91 for kind information & necessary action.
 12. **SHO, Police Station Mayur Vihar**, Trilok Puri Road, Mayur Vihar, Phase-I, New Delhi-110091 with the request to arrange sufficient police force.
 13. **SDM, Mayur Vihar**, Kindly Depute your staff to attend the same.
 14. Asstt. Vice President (O&M) BSES Division Mayur Vihar Phase-I & II CGHS Building, Chilla, Delhi-110091 with the request to kindly depute sufficient staff to disconnect the electricity supply and to assist in electricity related matters for safe demolition programme.
 15. **Director (Night Shelter) DUSIB**, Punarwas Bhawan, I.P. Estate, New Delhi-110002 for kind information and necessary action.
 16. EE(Elect. Div.-13)/DDA to depute one AE with his team to disconnect – Electricity connection from premises.
 17. Executive Engineer, Head Works Division, Agra Canal Okhla, C-100, Canal Colony, Okhla, New Delhi-110025.
 18. AE-V/HCD-9/DDA with Staff for information & necessary action & to provide **(Machinery & Manpower as per requirement)**.
 19. AE-I & III/HCD-9/DDA with the request to assist the demolition programme at site along with Staff.
 20. Guard File.
 21. Office Copy.

Executive Engineer
Horticulture Civil Division-9/DDA



दिल्ली विकास प्राधिकरण DELHI DEVELOPMENT AUTHORITY
कार्यालय अधिशासी अभियंता/ OFFICE OF EXECUTIVE ENGINEER
उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9
सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK
शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092
Mail id: eehcd9dda@gmail.com, durga.chaini55@dda.gov.in

36
पात्र

No.F5(Demolition)2024-25/HCD-9/DDA/ 590

Dated: 08/05/26

To,

The Dy. Commissioner of Police
East District Office Complex,
6B, Gazipur Road, I.P. Extension
Patparganj, Delhi-110092
Email: dcp-east-dl@nic.in , dcp.east@delhipolice.gov.in

Subject :- Request to provide Police Assistance, Delhi Police and outer Police force to DDA staff for encroachment removal from DDA land near Pusta Road, Mayur Vihar Phase-I to NH-24 (Mayur Nature Park), Yamuna Flood Plain area.

Please refer above cited subject. In this regard, it is requested to provide Police assistance during removal of temporary Jhuggies/Structures, illegal Nurseries, cultivation and other illegal activities in Yamuna Flood Plain area from DDA Land near Pusta Road, Mayur Vihar Phase-I to NH-24 (Mayur Nature Park), Yamuna Flood Plain area on 18.05.2026 & 19.05.2026. The Asstt. Engineer-V/HCD9/ DDA will be the incharge of encroachment removal programme and Asstt. Engineer-I & III /HCD-9/DDA will assist.

You are therefore requested to kindly provide sufficient number of Police force with outer force along with Ladies Police to DDA Staff in order to maintain the law and order situation during forthcoming encroachment removal programme. The meeting point will be at **Police Station Pandav Nagar, New Delhi at 09.30 AM on 18.05.2026 & 19.05.2026 respectively.**

Yours sincerely,

Durga Chaini
8/5/2026

Executive Engineer
Horticulture Civil Division-9/DDA
Email : eehcd9dda@gmail.com

Copy for kind information and necessary action to:-

1. P.S. to Hon'ble Vice Chairman /DDA for kind information.
2. P.S. to Pr. Commissioner (Hort.) DDA for kind information.
3. Chief Engineer (Hort.)/DDA for kind information.

P.T.O.

4. Commr.(LM)/DDA for kind information with request to direct concern officer to give status of land / joint site visit prior demolition programme fixed.
5. Supdt. Engineer/HCC-3/DDA for kind information.
6. Director(Hort.)SE/DDA for kind information with request to direct the concerned staff to confirm status of land with legal status positively before 2 days of demolition program as per SOP issued by Chief Engineer/EZ/DDA and attend the demolition programme positively.
7. Director(LM-1) DDA for kind information and depute the concern staff to confirm the Legal Status.
8. Dy. Director(Hort.)Div.-IX, DDA to identify the land and attend the demolition programme.
9. Dy. Director/LM/SEZ to identify the land & give status of land before 2 days of demolition programme fixed as per SOP issued by Chief Engineer/EZ/DDA and also attend the demolition programme.
10. Dy. Director/LM/Central to identify the land & give status of land before 2 days of demolition programme fixed as per SOP issued by Chief Engineer/EZ/DDA and also attend the demolition programme.
11. ACP, Number 27, Trilok Puri Road, Blcok-22, Part-2, Mayur Vihar, New Delhi-91 for kind information & necessary action.
12. **SHO, Police Station Pandav Nagar**, Pocket-B, Mayur Vihar, Phase-II, New Delhi-110091 with the request to arrange sufficient police force.
13. **SDM, Mayur Vihar**, Kindly Depute your staff to attend the same.
14. Asstt. Vice President (O&M) BSES Division Mayur Vihar Phase-I & II CGHS Building, Chilla, Delhi-110091 with the request to kindly depute sufficient staff to disconnect the electricity supply and to assist in electricity related matters for safe demolition programme.
15. **Director (Night Shelter) DUSIB**, Punarwas Bhawan, I.P. Estate, New Delhi-110002 for kind information and necessary action.
16. EE(Elect. Div.-13)/DDA to depute one AE with his team to disconnect – Electricity connection from premises.
17. Executive Engineer, Head Works Division, Agra Canal Okhla, C-100, Canal Colony, Okhla, New Delhi-110025.
18. AE-V/HCD-9/DDA with Staff for information & necessary action & to provide **(Machinery & Manpower as per requirement)**.
19. AE-I & III /HCD-9/DDA with the request to assist the demolition programme at site along with Staff.
20. Guard File.
21. Office Copy.


Executive Engineer
Horticulture Civil Division-9/DDA

200

38

Annexure "R-5" (Colly)



GPS Map

Camera Lite

16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110091,
India 

Latitude

28.58613574°

Local 01:21:44 PM

GMT 07:51:44 AM

Longitude

77.29360019°

Altitude 205 meters

Friday, 15.05.2026

201

39



GPS Map
Camera Lite

16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110091,
India 🇮🇳

Latitude

28.58613012°

Local 01:24:54 PM

GMT 07:54:54 AM

Longitude

77.29351251°

Altitude 205 meters

Friday, 15.05.2026

202

40



16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110091,
India 🇮🇳

Latitude

28.58611731°

Local 01:25:17 PM

GMT 07:55:17 AM

Longitude

77.29343515°

Altitude 205 meters

Friday, 15.05.2026



16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110091,
India 🇮🇳

Latitude

28.58609336°

Local 01:20:59 PM

GMT 07:50:59 AM

Longitude

77.29357786°

Altitude 205 meters

Friday, 15.05.2026



16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110091,
India 

Latitude
28.58609742°

Local 01:13:52 PM
GMT 07:43:52 AM

Longitude
77.29368432°

Altitude 205 meters
Friday, 15.05.2026



GPS Map
Camera Lite

130 D, near Gurudwara bala sahib, Vidyut Vihar, Desh colony,
Sunlight Colony, New Delhi, Delhi 110014, India 🇮🇳

Latitude

28.58612118°

Local 01:13:45 PM

GMT 07:43:45 AM

Longitude

77.29369928°

Altitude 211 meters

Friday, 15.05.2026

206

44



16/76-77-78, East, New Friends Colony, New Delhi, Delhi, 110091,
India 🇮🇳

Latitude
28.58607595°

Local 01:03:36 PM
GMT 07:33:36 AM

Longitude
77.29345307°

Altitude 202 meters
Friday, 15.05.2026

207

45



16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110091,
India 🇮🇳

Latitude

28.58608677°

Local 01:20:37 PM

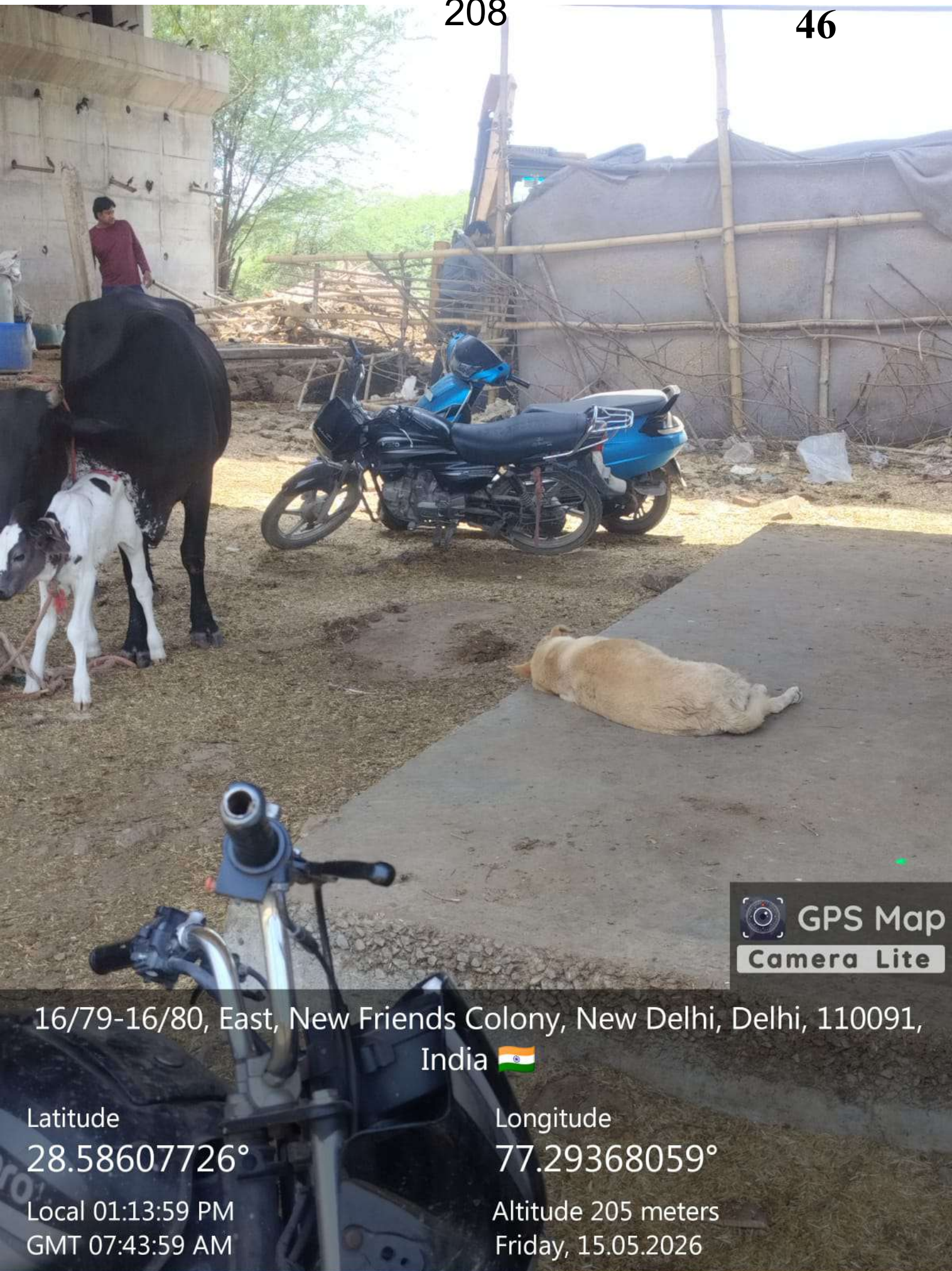
GMT 07:50:37 AM

Longitude

77.29362409°

Altitude 205 meters

Friday, 15.05.2026



GPS Map
Camera Lite

16/79-16/80, East, New Friends Colony, New Delhi, Delhi, 110091,
India 🇮🇳

Latitude

28.58607726°

Local 01:13:59 PM

GMT 07:43:59 AM

Longitude

77.29368059°

Altitude 205 meters

Friday, 15.05.2026



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY
कार्यालय अधिशासी अभियंता / OFFICE OF EXECUTIVE ENGINEER
उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9
सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK
शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092
Mail id: eehcd9dda@gmail.com, durga.chaini55@dda.gov.in



No.F5(Demolition)2024-25/HCD-9/DDA/ 722

Dated: 02/07/26

To,

The Dy. Commissioner of Police
East District Office Complex,
6B, Gazipur Road, I.P. Extension
Patparganj, Delhi-110092
Email: dcp-east-dl@nic.in , dcp.east@delhipolice.gov.in

Subject :- Request to provide Police Assistance, Delhi Police and outer Police force to DDA staff for encroachment removal from DDA land near Pusta 1 Road, Mayur Vihar Phase-I to DND Flyway (Mayur Nature Park), Yamuna Flood Plain area.

Please refer above cited subject. In this regard, it is requested to provide Police assistance during removal of illegal Jhuggies, cultivation and other illegal activities in Yamuna Flood Plain area from DDA Land near Pusta 1 Road, Mayur Vihar Phase-I to DND Flyway (Mayur Nature Park), Yamuna Flood Plain area on 06.07.2026 & 07.07.2026. The Asstt. Engineer-V/HCD-9/DDA will be the incharge of encroachment removal programme and Asstt. Engineer-I & III /HCD-9/DDA will assist.

You are therefore requested to kindly provide sufficient number of Police force with outer force along with Ladies Police to DDA Staff in order to maintain the law and order situation during forthcoming encroachment removal programme. The meeting point will be at **Police Station Mayur Vihar, New Delhi at 09.30 AM on 06.07.2026 & 07.07.2026 respectively.**

Yours sincerely,

(Signature)
02/07/26
for Executive Engineer
Horticulture Civil Division-9/DDA
Email : eehcd9dda@gmail.com

Copy for kind information and necessary action to:-

1. P.S. to Hon'ble Vice Chairman /DDA for kind information.
2. P.S. to Pr. Commissioner (Hort.) DDA for kind information.
3. Chief Engineer (Hort.)/DDA for kind information.

P.T.O.

4. Commr.(LM)/DDA for kind information with request to direct concern officer to give status of land / joint site visit prior demolition programme fixed.
5. Supdt. Engineer/HCC-3/DDA for kind information.
6. Director(Hort.)SE/DDA for kind information with request to direct the concerned staff to confirm status of land with legal status positively before 2 days of demolition program as per SOP issued by Chief Engineer/EZ/DDA and attend the demolition programme positively.
7. Director(LM-1) DDA for kind information and depute the concern staff to confirm the Legal Status.
8. Dy. Director(Hort.)Div.-IX, DDA to identify the land and attend the demolition programme.
9. Dy. Director/LM/SEZ to identify the land & give status of land before 2 days of demolition programme fixed as per SOP issued by Chief Engineer/EZ/DDA and also attend the demolition programme.
10. Dy. Director/LM/Central to identify the land & give status of land before 2 days of demolition programme fixed as per SOP issued by Chief Engineer/EZ/DDA and also attend the demolition programme.
11. ACP, Number 27, Trilok Puri Road, Blcok-22, Part-2, Mayur Vihar, New Delhi-91 for kind information & necessary action.
12. **SHO, Police Station Mayur Vihar**, Trilok Puri Road, Mayur Vihar, Phase-I, New Delhi-110091 with the request to arrange sufficient police force.
13. **SDM, Mayur Vihar**, Kindly Depute your staff to attend the same.
14. Asstt. Vice President (O&M) BSES Division Mayur Vihar Phase-I & II CGHS Building, Chilla, Delhi-110091 with the request to kindly depute sufficient staff to disconnect the electricity supply and to assist in electricity related matters for safe demolition programme.
15. **Director (Night Shelter) DUSIB**, Punarwas Bhawan, I.P. Estate, New Delhi-110002 for kind information and necessary action.
16. EE(Elect. Div.-13)/DDA to depute one AE with his team to disconnect – Electricity connection from premises.
17. Executive Engineer, Head Works Division, Agra Canal Okhla, C-100, Canal Colony, Okhla, New Delhi-110025.
18. AE-V/HCD-9/DDA with Staff for information & necessary action & to provide **(Machinery & Manpower as per requirement)**.
19. AE-I & III/HCD-9/DDA with the request to assist the demolition programme at site along with Staff.
20. Guard File.
21. Office Copy.


Executive Engineer
Horticulture Civil Division-9/DDA



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY
कार्यालय अधिशासी अभियंता/ OFFICE OF EXECUTIVE ENGINEER
उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9
सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK
शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092
Mail id: eehcd9dda@gmail.com, durga.chaini55@dda.gov.in



No.F5(Demolition)2024-25/HCD-9/DDA/ 723

Dated: 02/07/26

To,

The Dy. Commissioner of Police
East District Office Complex,
6B, Gazipur Road, I.P. Extension
Patparganj, Delhi-110092
Email: dcp-east-dl@nic.in , dcp.east@delhipolice.gov.in

Subject :- Request to provide Police Assistance, Delhi Police and outer Police force to DDA staff for encroachment removal from DDA land near Pusta Road, Mayur Vihar Phase-I to NH-24 (Mayur Nature Park), Yamuna Flood Plain area.

Please refer above cited subject. In this regard, it is requested to provide Police assistance during removal of temporary Jhuggies/Structures, illegal Nurseries, cultivation and other illegal activities in Yamuna Flood Plain area from DDA Land near Pusta Road, Mayur Vihar Phase-I to NH-24 (Mayur Nature Park), Yamuna Flood Plain area on 08.07.2026. The Asstt. Engineer-V/HCD9/ DDA will be the incharge of encroachment removal programme and Asstt. Engineer-I & III /HCD-9/DDA will assist.

You are therefore requested to kindly provide sufficient number of Police force with outer force along with Ladies Police to DDA Staff in order to maintain the law and order situation during forthcoming encroachment removal programme. The meeting point will be at **Police Station Pandav Nagar, New Delhi at 09.30 AM on 08.07.2026 respectively.**

Yours sincerely,

Mukesh
02/07/26
for **Executive Engineer**
Horticulture Civil Division-9/DDA
Email : eehcd9dda@gmail.com

Copy for kind information and necessary action to:-

1. P.S. to Hon'ble Vice Chairman /DDA for kind information.
2. P.S. to Pr. Commissioner (Hort.) DDA for kind information.
3. Chief Engineer (Hort.)/DDA for kind information.

4. Commr.(LM)/DDA for kind information with request to direct concern officer to give status of land / joint site visit prior demolition programme fixed.
5. Supdt. Engineer/HCC-3/DDA for kind information.
6. Director(Hort.)SE/DDA for kind information with request to direct the concerned staff to confirm status of land with legal status positively before 2 days of demolition program as per SOP issued by Chief Engineer/EZ/DDA and attend the demolition programme positively.
7. Director(LM-1) DDA for kind information and depute the concern staff to confirm the Legal Status.
8. Dy. Director(Hort.)Div.-IX, DDA to identify the land and attend the demolition programme.
9. Dy. Director/LM/SEZ to identify the land & give status of land before 2 days of demolition programme fixed as per SOP issued by Chief Engineer/EZ/DDA and also attend the demolition programme.
10. Dy. Director/LM/Central to identify the land & give status of land before 2 days of demolition programme fixed as per SOP issued by Chief Engineer/EZ/DDA and also attend the demolition programme.
11. ACP, Number 27, Trilok Puri Road, Blcok-22, Part-2, Mayur Vihar, New Delhi-91 for kind information & necessary action.
12. **SHO, Police Station Pandav Nagar**, Pocket-B, Mayur Vihar, Phase-II, New Delhi-110091 with the request to arrange sufficient police force.
13. **SDM, Mayur Vihar**, Kindly Depute your staff to attend the same.
14. Asstt. Vice President (O&M) BSES Division Mayur Vihar Phase-I & II CGHS Building, Chilla, Delhi-110091 with the request to kindly depute sufficient staff to disconnect the electricity supply and to assist in electricity related matters for safe demolition programme.
15. **Director (Night Shelter) DUSIB**, Punarwas Bhawan, I.P. Estate, New Delhi-110002 for kind information and necessary action.
16. EE(Elect. Div.-13)/DDA to depute one AE with his team to disconnect – Electricity connection from premises.
17. Executive Engineer, Head Works Division, Agra Canal Okhla, C-100, Canal Colony, Okhla, New Delhi-110025.
18. AE-V/HCD-9/DDA with Staff for information & necessary action & to provide **(Machinery & Manpower as per requirement)**.
19. AE-I & III /HCD-9/DDA with the request to assist the demolition programme at site along with Staff.
20. Guard File.
21. Office Copy.

/

Executive Engineer
Horticulture Civil Division-9/DDA

Annexure "R-7" (Colly)

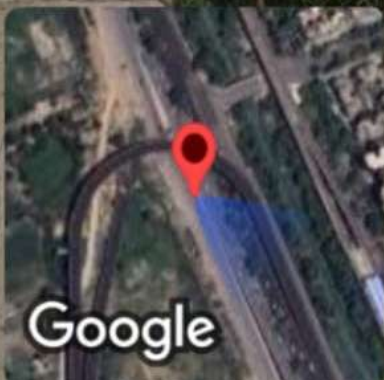










Annexure "R-8" (Colly)

GPS Map Camera

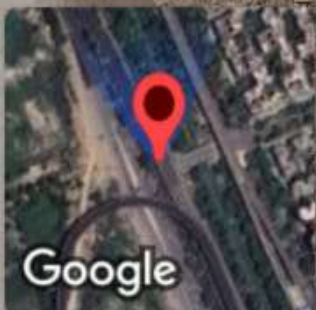
New Delhi, Delhi, India 151, Patparganj, Mayur Vihar, New Delhi,
Delhi 110091, India

Lat 28.605504° Long 77.287745°

Friday, 10/04/2026 05:25 PM GMT +05:30



 GPS Map Camera



Google

New Delhi, Delhi, India 

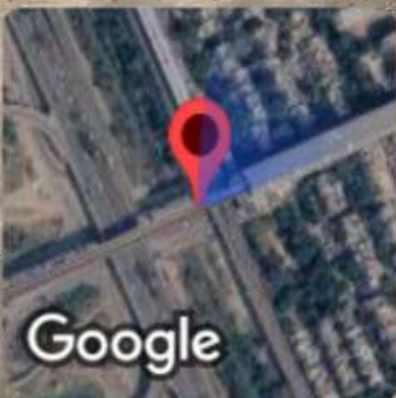
151, Patparganj, Mayur Vihar, New Delhi,
Delhi 110091, India

Lat 28.606221° Long 77.287745°

गुरुवार, 30/04/2026 03:25 PM GMT +05:30



GPS Map Camera



New Delhi, Delhi, भारत 🇮🇳

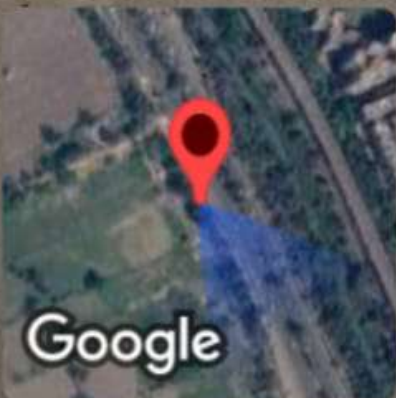
Mayur Vihar-1, Pocket 4, Mayur Vihar, New Delhi, Delhi 110091, भारत

Lat 28.603198° Long 77.289899°

गुरुवार, 18/06/2026 09:46 AM GMT +05:30



GPS Map Camera



दिल्ली, दिल्ली, भारत 

दिल्ली पुलिस अपार्टमेंट, मयूर विहार, दिल्ली, दिल्ली
110091, भारत

Lat 28.608236° Long 77.286308°

गुरुवार, 18/06/2026 10:10 AM GMT +05:30



GPS Map Camera



New Delhi, Uttar Pradesh, India



Delhi Noida Direct Flyway, New Friends Colony, New
Delhi, Uttar Pradesh 201301, India

Lat 28.580829° Long 77.299478°

रविवार, 21/06/2026 11:42 AM GMT +05:30

223
Aneexure "R-9" (Colly)

61



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY

कार्यालय अधिशासी अभियंता / OFFICE OF EXECUTIVE ENGINEER

उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9

सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK

शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092

Mail id: eehcd9dda@gmail.com, durga.chaini55@dda.gov.in



सं.न. : F5(15)/2025-26/AE-V/HCD-9/DDA/588

दिनांक : 08/05/2026

To,

The SHO Pandav Nagar
Delhi Police
Near Bimla Devi Hospital,
Ram Kumar Gautam Marg,
Mayur Vihar Phase II,
Mayur Vihar, Delhi 110091.
Email: sho-pandavngr-dl@nic.in

विषय:- Complaint for Registration of FIR against Sh. Narendra Kumar for obstructing Government work, threatening officials, causing loss to Government work and creating nuisance at Government site on 07.05.2026.

Sir,

I respectfully submit that I am posted as Executive Engineer/HCD9 in the office of Delhi Development Authority and was supervising Government work relating to fencing/demarcation of Government land situated in Yamuna floodplain area at Mayur Nature Park in compliance of Court directions and departmental instructions.

It is submitted that one Sh. Narendra Kumar, R/o 10/1, Sarai Kale Khan, New Delhi-110013, had earlier submitted an application dated 20.01.2026 seeking demarcation details in compliance of Hon'ble High Court order dated 08.01.2026 passed in W.P.(C) No. 9517/2018 and W.P.(C) No. 9530/2018.

In compliance of the said Court directions, vide office letter dated 22.01.2026, all available demarcation maps, coordinates and relevant documents were supplied to him by this office. He was also personally briefed regarding the maps and coordinates. The same was duly acknowledged by him in writing on 22.01.2026 wherein he himself stated that:

- he visited the DDA office,
- received the necessary maps and coordinate lists,
- was properly briefed by the department, and
- was satisfied with the assistance provided by the department.

Despite receiving all records and despite giving written acknowledgement, the said Narendra Kumar intentionally came to the Government work site on 07.05.2026 (Thursday) at around 6:30 PM and unlawfully obstructed the ongoing Government work being executed at site regarding fencing and protection of Government land.

Contd...2/-

It is pertinent to mention that the work was being carried out with substantial Government resources and agency manpower including approximately 60 labourers, machinery such as hydra/JCB, construction material, PCC/concrete mixture and other equipment for erection of fencing poles and protection of Government land from encroachment and illegal activities.

During the said incident, Narendra Kumar:

- forcibly stopped the Government work without any authority;
- shouted at Government officers and staff present at site;
- misbehaved with labourers including female labourers present at the site;
- threatened that he would not allow the work to continue and would get a stay from Court;
- interfered with excavation/foundation work and attempted to cover the pits prepared for fencing poles;
- caused wastage of already mixed PCC/concrete and other construction resources;
- caused delay and obstruction in execution of urgent Government work related to protection of precious Government land in Yamuna floodplain area.

It is further submitted that the work was being executed for protection of Government land from encroachment, illegal cultivation and other illegal activities in the Yamuna floodplain area. Such obstruction by private persons seriously hampers Government functioning and may result in loss to public property and public exchequer.

Despite repeated requests and persuasion by Government officials informing him that he may seek legal remedy before appropriate Court if aggrieved, he deliberately continued to obstruct the work and create nuisance at site.

Thereafter, PCR assistance was sought by calling emergency number 112. PCR Patrol Vehicle ROM20 Mobile No. 7428002420 reached the site in connection with PCR Call Reference No. 13301400 dated 07.05.2026 and the incident was reported before the PCR officials.

The actions of Narendra Kumar are deliberate, unlawful and appear to be intended to obstruct lawful Government duty and create hindrance in protection of Government land.

Therefore, you are requested to kindly:

- register an FIR against Sh. Narendra Kumar under appropriate provisions of law for obstruction of Government work, criminal intimidation, nuisance, misconduct and causing loss/damage to Government work and public resources;
- take strict legal action against him so that no such interference in Government work is repeated in future; and
- provide necessary police assistance/protection during execution of Government work at the site to avoid any law and order issue.

Contd...3/-

अधिकासी अभियंता
उद्यान सिविल खंड-१, दि.वि.प्रा.

अधिशायसी अभियंता
उद्यान सिविल खंड-९, दि.वि.प्रा.



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY

कार्यालय अधिशासी अभियंता/ OFFICE OF EXECUTIVE ENGINEER

उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9

सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK

शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092

Mail id: eehcd9dda@gmail.com, durga.chaini55@dda.gov.in



सं.न. : F5(15)/2025-26/AE-V/HCD-9/DDA/595

दिनांक : 11/05/26

To,

The SHO Mayur Vihar
Delhi Police
Trilok Puri Road, Himmatpuri,
Mayur Vihar Phase I, Delhi 110091.
Email: sho-mayurvhr-dl@nic.in

विषय:- Request for police protection during execution of fencing work in Yamuna Floodplain area – Reg.

Name of Work : Protection of Land under Horticulture Zone.
Sub Head : Providing and fixing fencing/railing with RCC post/strut, concertina coil, MS grill at periphery and remaining vacant land of Eastern and Western Bank of Yamuna River from NH-24 to Okhla Barrage.
Agency : M/s Azad Construction Co.
Agreement No. : 20/EE/HCD-9/DDA/2025-26
NIT No. : 15/EE/HCD-9/DDA/2025-26
Awarded vide Letter No.: F2(15)/2025-26/A/C/HCD-9/DDA/753 dated 29.10.2025

Sir,

It is submitted that fencing work for protection of Government land in Yamuna Floodplain area is presently under execution in Mayur Nature Park and adjoining stretches.

During recent demolition and encroachment removal drives, with support and cooperation from local police authorities, major encroachments in Mayur Nature Park floodplain area were cleared successfully and fencing work has accordingly been commenced.

However, during execution of fencing work, repeated hindrances and obstruction are being faced from certain local persons, particularly at stretches falling between private land parcels and Government land portions. Similar obstruction was also recently faced near DND side and certain NH-24 stretches during execution of fencing work.

In view of the above, it is requested to kindly provide police protection/support during execution of fencing work by deputing minimum 05-06 police personnel during working hours at sensitive stretches, particularly at locations where fencing is proposed between Government land and adjoining private land parcels.

P.T.O.

The said assistance is essential for timely completion of fencing work and to prevent further encroachment upon valuable Government land in Yamuna Floodplain area.

The matter may kindly be treated as urgent and necessary cooperation may kindly be extended in larger public and environmental interest.



अधिशसी अभियंता
उद्यान सिविल खंड-९, दि.वि.प्रा.

प्रतिलिपि (Copy to) :- (ईमेल द्वारा)

1. PS to PC(Hort.)/DDA – for kind information please.
2. CE (Hort.) – for kind information please.
3. DCP(East District) – for kind information please.
4. SE/HCC-3 – for kind information please.
5. Dy. Dir.(HD)-9/DDA – for kind information please.
6. AE-I & V / HCD-9 – for information.
7. M/s Azad Construction Company for information please.
8. Office copy.



अधिशसी अभियंता
उद्यान सिविल खंड-९, दि.वि.प्रा.



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY

कार्यालय अधिशासी अभियंता/ OFFICE OF EXECUTIVE ENGINEER

उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9

सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK

शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092

Mail id: eehcd9dda@gmail.com, durga.chaini55@dda.gov.in



सं.न. : F5(15)/2025-26/AE-V/HCD-9/DDA/ 596

दिनांक : 11/05/26

To,

The SHO Pandav Nagar
Delhi Police
Near Bimla Devi Hospital,
Ram Kumar Gautam Marg,
Mayur Vihar Phase II,
Mayur Vihar, Delhi 110091.
Email: sho-pandavngr-dl@nic.in

विषय:- Request for police protection during execution of fencing work in Yamuna Floodplain area – Reg.

Name of Work : Protection of Land under Horticulture Zone.
Sub Head : Providing and fixing fencing/railing with RCC post/strut, concertina coil, MS grill at periphery and remaining vacant land of Eastern and Western Bank of Yamuna River from NH-24 to Okhla Barrage.
Agency : M/s Azad Construction Co.
Agreement No. : 20/EE/HCD-9/DDA/2025-26
NIT No. : 15/EE/HCD-9/DDA/2025-26
Awarded vide Letter No.: F2(15)/2025-26/A/C/HCD-9/DDA/753 dated 29.10.2025

Sir,

It is submitted that fencing work for protection of Government land in Yamuna Floodplain area is presently under execution in Mayur Nature Park and adjoining stretches.

During recent demolition and encroachment removal drives, with support and cooperation from local police authorities, major encroachments in Mayur Nature Park floodplain area were cleared successfully and fencing work has accordingly been commenced.

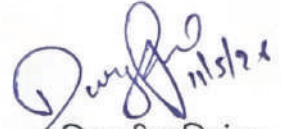
However, during execution of fencing work, repeated hindrances and obstruction are being faced from certain local persons, particularly at stretches falling between private land parcels and Government land portions. Similar obstruction was also recently faced near DND side and certain NH-24 stretches during execution of fencing work.

In view of the above, it is requested to kindly provide police protection/support during execution of fencing work by deputing minimum 05-06 police personnel during working hours at sensitive stretches, particularly at locations where fencing is proposed between Government land and adjoining private land parcels.

P.T.O.

The said assistance is essential for timely completion of fencing work and to prevent further encroachment upon valuable Government land in Yamuna Floodplain area.

The matter may kindly be treated as urgent and necessary cooperation may kindly be extended in larger public and environmental interest.



अधिशसी अभियंता

उद्यान सिविल खंड-९, दि.वि.प्रा.

प्रतिलिपि (Copy to) :- (ईमेल द्वारा)

1. PS to PC(Hort.)/DDA – for kind information please.
2. CE (Hort.) – for kind information please.
3. DCP(East District) – for kind information please.
4. SE/HCC-3 – for kind information please.
5. Dy. Dir.(HD)-9/DDA – for kind information please.
6. AE-I & V / HCD-9 – for information.
7. M/s Azad Construction Company for information please.
8. Office copy.



अधिशसी अभियंता

उद्यान सिविल खंड-९, दि.वि.प्रा.



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY

कार्यालय अधिशासी अभियंता/ OFFICE OF EXECUTIVE ENGINEER

उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9

सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK

शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092

Mail id: eehcd9dda@gmail.com, durga.chaini55@dda.gov.in



सं.न. : F5(15)/2025-26/AE-V/HCD-9/DDA/673

दिनांक : ०९/६/२६

To,

The SHO Pandav Nagar
Delhi Police
Near Bimla Devi Hospital,
Ram Kumar Gautam Marg,
Mayur Vihar Phase II,
Mayur Vihar, Delhi 110091.
Email: sho-pandavngr-dl@nic.in

विषय:- Request for deployment of Police Force for smooth execution of fencing work in Yamuna Flood plain area – Reg.

Name of Work: Protection of Land under Horticulture Zone.

Sub Head: Providing and fixing fencing/railing with RCC post/strut, concertina coil, MS grill at periphery and remaining vacant land of Eastern and Western Bank of Yamuna River from NH-24 to Okhla Barrage.

Sir,

It is submitted that the above-mentioned fencing work is being executed in the Yamuna Floodplain area under the jurisdiction of HCD-9 for protection and safeguarding of Government land from encroachment and unauthorized activities.

The fencing work is being carried out along the demarcated boundary between Government land and private/denotified land in accordance with the approved alignment and records available with DDA. The work is of urgent nature and is essential for protection and restoration of the Yamuna Floodplain area.

It is further submitted that during execution of the fencing work, local persons have repeatedly created hindrances and obstructions at site, thereby preventing the agency from carrying out the work smoothly. Similar obstruction was faced earlier also and despite resumption of work today, local persons again gathered at site and interfered with the execution activities.

In view of the above, it is requested that adequate police force may kindly be deployed at site w.e.f. 10.06.2026 onwards to maintain law and order and facilitate smooth execution of the fencing work. The presence of police personnel is essential to prevent any obstruction and to ensure that the work is completed in a safe and time-bound manner.

P.T.O.

Timely completion of the fencing work is necessary for protection of valuable Yamuna Floodplain land from encroachment and other unauthorized activities. Your cooperation in the matter shall be highly appreciated.

For any coordination, the following officers may be contacted:

- Sh. Mukesh Bhakhar, AE, HCD-9 – Mob. No. 7742684161
- Sh. Raghavendra Prajapati, AE, HCD-9 – Mob. No. 9452325277

Yours sincerely,

Mukesh
09/06/26

अधिशसी अभियंता
उद्यान सिविल खंड-९, दि.वि.प्रा.

प्रतिलिपि (Copy to) :- (ईमेल द्वारा)

1. PS to PC (Hort.)/DDA for kind information please.
2. CE(Hort.)/DDA for kind information please.
3. DCP(East District) for kind information please.
4. SE/HCC-3/DDA for kind information please.
5. Dy. Dir.(HD-9)/DDA for kind information please.
6. AE-V / HCD-9/DDA for information.

अधिशसी अभियंता
उद्यान सिविल खंड-९, दि.वि.प्रा.



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY
 कार्यालय अधिशासी अभियंता/ OFFICE OF EXECUTIVE ENGINEER
 उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9
 सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK
 शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092
 Mail id: eeecd9dda@gmail.com, durga.chaini55@dda.gov.in



सं.न. : F5(15)/2025-26/AE-V/HCD-9/DDA/699

दिनांक : 17/6/26

To,

The SHO Pandav Nagar
 Delhi Police
 Near Bimla Devi Hospital,
 Ram Kumar Gautam Marg,
 Mayur Vihar Phase II,
 Mayur Vihar, Delhi 110091.
 Email: sho-pandavngr-dl@nic.in

विषय:- Request for deployment of Police Force for smooth execution of fencing work in Yamuna Flood plain area – Reg.

Name of Work: Protection of Land under Horticulture Zone.

Sub Head: Providing and fixing fencing/railing with RCC post/strut, concertina coil, MS grill at periphery and remaining vacant land of Eastern and Western Bank of Yamuna River from NH-24 to Okhla Barrage.

Sir,

It is submitted that the above-mentioned fencing work is being executed in the Yamuna Floodplain area under the jurisdiction of HCD-9 for protection and safeguarding of Government land from encroachment and unauthorized activities.

The fencing work is being carried out along the demarcated boundary between Government land and private/denotified land in accordance with the approved alignment and records available with DDA. The work is of urgent nature and is essential for protection and restoration of the Yamuna Floodplain area.

It is further submitted that during the execution of the fencing work, local persons have repeatedly created hindrances and obstructions at the site, thereby preventing the agency from carrying out the work smoothly and efficiently. Similar obstruction was encountered earlier on 10.06.2026, even in the presence of the police force deployed at the site. Despite such measures, local persons again gathered at the work site and interfered with the execution activities, causing disruption to the progress of the work and hindering its timely completion.

In view of the above, it is requested that adequate police force may kindly be deployed at site w.e.f. 23.06.2026 onwards to maintain law and order and facilitate smooth execution of the fencing work. The presence of police personnel is essential to prevent any obstruction and to ensure that the work is completed in a safe and time-bound manner.

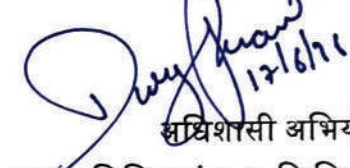
P.T.O.

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For any coordination, the following officers may be contacted:

- Sh. Mukesh Bhakhar, AE, HCD-9 – Mob. No. 7742684161
- Sh. Raghavendra Prajapati, AE, HCD-9 – Mob. No. 9452325277

Yours sincerely,


12/6/21
अधिशसी अभियंता
उद्यान सिविल खंड-९, दि.वि.प्रा.

प्रतिलिपि (Copy to) :- (ईमेल द्वारा)

1. PS to PC (Hort.)/DDA for kind information please.
2. CE(Hort.)/DDA for kind information please.
3. DCP(East District) for kind information please.
4. SE/HCC-3/DDA for kind information please.
5. Dy. Dir.(HD-9)/DDA for kind information please.
6. AE-V / HCD-9/DDA for information.

अधिशसी अभियंता
उद्यान सिविल खंड-९, दि.वि.प्रा.

दिल्ली विकास प्राधिकरण
DELHI DEVELOPMENT AUTHORITY
कार्यालय प्रधान आयुक्त [प्रणाली, बागवानी एवं भू-दृश्य]
OFFICE OF THE PR. COMMISSIONER (SYSTEMS, HORT. & LANDSCAPE)
सी -1/115, विकास सदन, नई दिल्ली - 110 023
C-1/115, VIKAS SADAN, INA, NEW DELHI-110 023
Email: prncomnr@dda.org.in, pcdha-hort@dda.gov.in Ph.: 011-24633217

No. PC(Systems/Hort./LS)/2025/DD(HQ)/DDA/267
[Computer no. 82482]

Dated:- 30.05.2025

To

Office of District Magistrate,
Old Gargi College Building,
Lajpat Nagar-4,
New Delhi-110024

Subject: Urgent Request for Action Against Illegal Construction and borewell in denotified /private land in Yamuna Flood Plain area, near (near Pusta Road, Mayur Vihar Phase-I to NH-24 (Mayur Nature Park), Yamuna Flood Plain area.

Dear Sir/Madam,

I am writing to bring to your immediate attention a pressing issue concerning illegal activities occurring at a large scale in the Yamuna flood plain area, specifically located at (near Pusta Road, Mayur Vihar Phase-I to NH-24 (Mayur Nature Park), Yamuna Flood Plain area.

As per the directives issued by the Hon'ble National Green Tribunal (NGT), in the matter of M.A. Nos. 967/2013 & 275/2014 "*Manoj Mishra vs. Union of India*" Commercial activities like agriculture and water tanker in the Yamuna flood plain area are deemed illegal. The Delhi Development Authority (DDA) has been actively engaged in efforts to clear such encroachments and illegal constructions on DDA land. DDA has carried out demolition programme in the above said area (DDA land) from 18.07.2024 to 22.07.2024 (5days) and cleared approx.

Structures Demolished:

- Jhuggies/Labour Chhapers: 6000
- Cattle Sheds: 200
- Agricultural Fields: Various unauthorized cultivations
- Illegal Farmhouses: Several structures
- Illegal Nurseries – 20 Nos
- Illegal Bore well – 40 Nos

after that demolition programme again carried out in April and May 2025. However, it has come to our notice that similar illegal activities are proliferating on private and denotified lands within this flood plain area.

Given that the Municipal Corporation of Delhi(MCD) and other local bodies are responsible for managing and supervising such private lands and denotified areas, it is



imperative that your esteemed office take necessary action against these violations. We request that you direct the concerned departments under your supervision to address this issue promptly and enforce the removal of these encroachments.

The DDA is prepared to offer full cooperation and coordination with your office to facilitate the resolution of this matter. We believe that by working together, we can ensure compliance with environmental regulations and protect the Yamuna flood plain from further illegal development.

We appreciate your prompt attention to this critical issue and look forward to your support in addressing these illegal activities effectively.

Thank you for your cooperation.

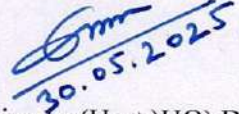
This is issued with the approval of the competent authority.

(Govind S. Meena)

Dy. Director(Hort.)HQ),DDA

Copy to –

1. PS to VC, DDA for kind information of the latter.
2. CE (Hort), DDA for kind information.
3. AC(LS), DDA for kind information.
4. Director (Landscape), DDA for kind information.
5. Director (IL) to kindly provide the latest updates related to this project.
6. Director (Hort.)SE,DDA for kind information & n.a.
7. Dy. Director (Hort)/H.D.-VII/DDA, to pursue the matter with concerned.
8. EE-HCD9, DDA, to pursue the matter with concerned.
9. office copy.


30.05.2025
Dy. Director(Hort.)HQ),DDA

OFFICE OF THE EXECUTIVE ENGINEER
HORTICULTURE CIVIL DIVISION - 9
SEED BED PARK, SCHOOL BLOCK
SHAKARPUR, DELHI- 110092

No. F5 (Demolition) / 2024-25 / HCD-9 / DDA / 471

DI: 26/07/2025

To,
SDM / Mayur Vihar,
O/o District Magistrate (East),
L.M. Bund, Shastri Nagar,
Delhi-110031

Subject: Request for Intervention and Demolition Action in Private/De-notified Land within Mayur Nature Park/Yamuna Floodplain Area.

Ref: 1) D-559/DD(VS)/CNZ/2025 dt:21.07.2025
2) F(1) Misc./2024-25/HD-IX/DDA/445 dt:23.07.2025

Respected Sir/Madam,

This is to humbly submit for your kind intervention and necessary action in the matter concerning encroachments and unauthorized activities in the private/de-notified land portion of the Mayur Nature Park (MNP), which forms part of the larger Yamuna Floodplain Restoration Project, being undertaken as per the directions of the Hon'ble National Green Tribunal (NGT).

1. Background

Mayur Nature Park spans a total area of 519.25 hectares, out of which 119.63 hectares comprises de-notified/private land falling in villages like Nangli Rajapur, Chak Chilla, and Gharonda Patti. While demolition and encroachment removal activities have been regularly undertaken by HCD-9/DDA in the DDA-owned land (approx. 371.62 hectares), no demolition activities have been carried out in the de-notified/private land under the jurisdiction of your good office.

Despite repeated efforts, the following illegal activities persist in the private land area of MNP:

- Unauthorized cattle sheds and illegal dairy units
- Unregulated bore wells
- Illegal nursery operations
- Unauthorized cultivation and encroachments

These are in direct violation of NGT and DPCC guidelines, which prohibit such activities in ecologically sensitive floodplain zones.

2. Scheduled and Past Actions by DDA

HCD-9/DDA has undertaken extensive demolition activities in the adjoining DDA land, including removal of:

- Over 6000 Jhuggies
- 200+ illegal cattle sheds
- Unauthorized nurseries and bore wells
- Encroached agricultural fields and other structures

Despite these efforts, the continued existence of illegal activities in the private land is seriously undermining the ecological restoration objectives and enabling re-encroachment through unauthorized entries and spillover.

3. Request for Immediate Action

In view of the above, your kind intervention is requested to:

- Initiate demolition and clearance action in the private/de-notified land under your jurisdiction at the earliest
- Coordinate with MCD Veterinary Services for cattle impounding and removal of illegal dairy units
- Collaborate with DDA (HCD-9 & HD-9) to ensure comprehensive restoration and encroachment control of the entire Yamuna floodplain/MNP zone

Your support is crucial in achieving the objectives laid down by the Hon'ble NGT and ensuring long-term ecological restoration of the Yamuna floodplain.

Submitted with due respect for your kind perusal and necessary action.

Durga Prasad
26/7/2018

Executive Engineer
Horticulture Civil Division-9/DDA
Email : eehd9dda@gmail.com

Copy to:-

1. PS to Hon'ble VC/DDA for kind information please.
2. PS to Pr. Commissioner (Hort)/DDA for kind information please.
3. CE/Hort/DDA for kind information please.
4. SE/HCC-3/DDA for kind information please.
5. Director (HC-3) for kind information please.
6. Director (LM-1) for kind information please.
7. Dy. Director, HD-9 for kind information please.
8. Dy. Director, LM/SEZ for kind information please.
9. Dy. Director, LM/Central for kind information please.
10. Dy. Director (VS) Shahdara South Zone, MCD for kind information please.
11. Dy. Director (VS) Central Zone, MCD for kind information please.

Executive Engineer
Horticulture Civil Division-9/DDA



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPERINTENDING ENGINEER,
HORTICULTURE CIVIL CIRCLE-III
17TH FLOOR, VIKAS MINAR, I.P. ESTATE,
NEW DELHI – 110002.
Email: sehcc-3@dda.gov.in

No. F2(06)/Misc./HCC-3/DDA/2025-26/144

Dt: 15.09.2025

To,
The District Magistrate,
South-East District,
Old Gargi College Building, Lajpat Nagar-4,
Delhi-110024.

Subject: Request for Intervention in Encroachment and Related Issues at Mayur Nature Park (MNP), Yamuna Floodplain in de-notified land.

Mayur Nature Park (MNP), which consists of Nangli Razapur, Chak Chilla, Chiraga Janubi and Gharonda Patti, situated in the Yamuna Floodplain area, is an eco-sensitive zone falling under the strict directions of the Hon'ble National Green Tribunal (NGT) and DPCC. The total area of MNP is 519.25 hectares, out of which 119.63 hectares comprise de-notified/private land. Despite various communications to your good office, the area continues to face serious challenges such as unauthorized cultivation, cattle grazing, temporary hutments, and dumping of Malba in the private/de-notified land.

It is further submitted that due to these illegal commercial activities in de-notified/private land, the land under the jurisdiction of DDA is also prone to encroachment.

Additionally, due to the recent flooding of the Yamuna, large numbers of residents from adjoining private lands have shifted temporarily onto roadsides and shelters in the periphery of MNP. Once the water recedes, there is a high likelihood of these groups resuming cultivation, dairy, and other commercial activities inside the floodplain area. Similarly, large herds of cattle are now seen moving freely in and around the Park, posing ecological threats and violating NGT guidelines. The presence of such illegal activities not only defeats the restoration objectives of the Yamuna floodplain but also risks long-term environmental degradation.

In view of the above, your kind intervention is requested for strict action against unauthorized agricultural, dairy, and illegal commercial activities in the de-notified/private land of the Yamuna Flood Zone.

It is our shared responsibility to keep the area ecologically stable and protected from unauthorized activities and ensuring compliance with the orders of the Hon'ble NGT.

This is submitted for your kind consideration and necessary action please.

(Rajnish Kumar)
Superintending Engineer

Copy to:-

1. PS to Pr. Commissioner (Hort.)/DDA; for kind information please.
2. CE/Hort./DDA; for kind information please.
3. Addl. Commissioner (LS); for kind information please.
4. Director (HC-3); for information please.
5. Director (LM-1); for information please.
6. Dy. Director, HD-9; for information please.
7. Dy. Director, LM/SEZ; for information please.
8. Dy. Director, LM/Central; for information please.
9. SDM, Mayur Vihar; for information please.
10. EE/HCD-9/DDA; for information please.


Superintending Engineer